

1	2	3	4	5
31. लक्षद्वीप	146.2	118.4	49.4	—
32. पांडिचेरी	142.2	131.2	51.3	7.1
भारत	105.7	67.5	28.9	5.4

* यह चिन्ह इस बात का सूचक है कि प्राथमिक और मिडिल स्तरों पर क्रमशः 6-11 वर्षों और 11-14 वर्षों के आयु-वर्गों में दाखिलों की संख्या सम्मिलित है। इन प्रतिशतताओं में प्राथमिक स्तर पर छः वर्ष से नीचे तथा ग्यारह वर्ष से ऊपर तथा शिक्षा के मिडिल स्तरों पर 11 वर्ष से नीचे और 14 वर्ष से ऊपर के आयु-वर्गों में कम आयु के तथा अधिक आयु के बच्चों के दाखिले शामिल हैं।

† गोव्रा में सम्मिलित

Conference on Children's Rights

1611. SHR) GOPALSINH. G. SOLANKI:
Will the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state:

(a) whether UNICEF has organised a
Conference recently on Children's rights;

(b) if so, the conclusions arrived at;

(c) the reaction of Government thereto;

(d) whether there was a divergence in the
views of Government and UNICEF on
children's rights; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPTT. OF WOMEN
AND CHILD DEVELOPMENT) (SHRI-
MATI BAS BASAYA RAJESWARI): (a)
The Indian Law Institute in collaboration with
UNICEF and some other organisa-

tions, organised and International Confer-
ence on "Shaping the Future by Law-
Children, Environment and Human
Health" from 21-25 March, 1994 at
New Delhi.

(b) The conclusions arrived at the Con-
ference were in the areas of child, en-
vironment and health. The main re-
commendations in the area of child
included review of child related legisla-
tion, introduction of Convention on the
Rights of Child into the syllabi of gra-
duate law courses, launching of media
campaign, removal of children from bon-
dage and all hazardous work places,
creating greater awareness among law
enforcement officers and the public, to
address the specific needs of the girl
child, sensitize the judicial institution
and build alliances with decision makers.

(c) The recommendations have been
forwarded to the concerned Ministries/
Departments.

(d) and (e) There was no divergence
of views.